

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

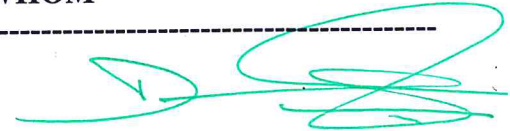
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/ (IB)/2017
NAME OF THE PETITIONER(S) : SRINIVASAN.C
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS INDIA LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

DONNING K. BABU


D.O.L.



ORDER

No representation for the Petitioner. Representative of Official Liquidator present and has submitted an order dt. 12.12.2016 that has been passed by the Hon'ble High Court of Madras for winding up of the respondent company. Therefore, the petitioner is directed to file ^{the} claim before the official liquidator. Accordingly the petition stands disposed of. ~


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)